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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
APPLICATION NUMBER	TP 67/16	Hearing	397/ 398	Gayathrikrishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

PETITION NUMBER

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NAME OF THE RESPONDENT (S)

Rajasekhar VK
95001 53344

Counsel for the petitioner Rajasekhar.

UNDER SECTION

2. *S. Redaiah*
S.NO. NAME (IN CAPITAL)

Counsel for the Respondents
DESIGNATION SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

P.T.O.

TP 67/16

Counsel for petitioner is present. PCS for respondents is present. They requested time

List it on 29.06.2017. Counsel for petitioner has filed second set.



MEMBER (J)



MEMBER (T)